

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 36**

**C.P 143/MB/2022**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **28.03.2024**

NAME OF THE PARTIES:      **UNION OF INDIA THROUGH SFIO V/s**  
**UNITY INFRAPROJECTS LTD.**

Section 241(2), 242 (4), 246, 339 of the Companies Act, 2013

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**ORDER**

1. Mr. M. S. Bhardwaj, Advocate appeared for the Petitioner.
2. Learned Counsel for the Petitioner seeks some more time to file rejoinder.  
Time granted.
3. List this matter on **25.04.2024** for hearing.

**Sd/-**  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

Sapna